

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

CRIMINAL MISCELLANEOUS PETITION NO. 15355 OF 2014

(Application for bail)

IN

CRIMINAL APPEAL NO. 2162 OF 2013

Udham Singh & Anr.

... Appellant(s)

VERSUS

State of Uttar Pradesh

... Respondent(s)

OFFICE REPORT

It is submitted that in the above mentioned appeal Counsel for the Appellants has on 31st July, 2014 filed an application for bail which has been registered as Criminal Misc. Petition No. 15355 of 2014.

It is further submitted that service of Notice of Lodgment of Petition of Appeal is complete on the sole Respondent/State and the said Respondent/State is represented by Mr. Abhish Kumar, Advocate. Original record from the High Court and Trial Court have been received.

The application for bail above-mentioned is listed before the Hon'ble Court with this office report.

DATED this the 6th day of August, 2014.

ASSISTANT REGISTRAR

COPY TO:

Mr. S. Mehdi Imam, Advocate
Mr. Abhish Kumar, Advocate

ASSISTANT REGISTRAR